

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 2364
TO BE ANSWERED ON 3RD DECEMBER, 2019**

PROCUREMENT OF RICE

2364. DR. SANJEEV KUMAR SINGARI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is procuring more quantity of rice than the required quantity, if so, the details of statistics of rice procurement in the last two years;
- (b) the details of the quantum of rice which got spoiled and the disposal of the same during the said period;
- (c) whether the Government is planning to reduce the procurement of rice; and
- (d) if so, the details of the plans for the purpose and if not, the reasons therefor?

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a): Under the procurement policy of Government of India (GOI), Minimum Support Price (MSP), period of procurement and quality specifications are declared before start of each marketing season(Kharif/ Rabi). Further, procurement policy of GOI is open ended, under which whatever paddy is offered by farmers within the stipulated period and conforming to the specifications prescribed in advance by GOI are purchased at MSP by the Government Agencies including Food Corporation of India (FCI) for Central Pool to avoid any distress sale by farmers. The details of rice procurement in last two years is annexed.

(b): Quantum of rice accrued as damaged in FCI and its disposal during the year 2017-18 & 2018-19 is as under :

Year	Accrual of damaged Rice in FCI (Ton)	Disposal of Damaged Rice in FCI (Ton)
2017-18	1844	830
2018-19	3793	2771

(c) : No such proposal is under consideration.

(d) : Question does not arise.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.2364 DUE FOR ANSWER ON 03.12.2019 IN THE LOK SABHA.

The details of rice procurement in last two years

STATE/UT	KMS 2017-18 (in LMT)	KMS 2018-19* (in LMT)
ANDHRA PRADESH	40.00	48.06
TELANGANA	36.18	51.86
ASSAM	0.35	1.01
BIHAR	7.93	9.49
CHANDIGARH	0.14	0.13
CHHATISGARH	32.55	39.71
GUJARAT	0.01	0.09
HARYANA	39.92	39.42
JAMMU & KASHMIR	0.13	0.09
JHARKHAND	1.43	1.53
KARNATAKA		0.59
KERALA	3.29	4.65
MADHYA PRADESH	10.96	13.95
MAHARASHTRA	1.79	5.80
ODISHA	32.87	44.48
PUNJAB	118.33	113.34
NEF(TRIPURA)		0.07
TAMIL NADU	10.11	12.94
UTTAR PRADESH	28.75	32.33
UTTRAKHAND	0.38	4.62
WEST BENGAL	16.73	19.79
ALL INDIA TOTAL :	381.85	443.95

*** As on 28.11.2019**
